

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1354/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

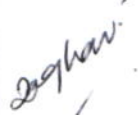
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2018

NAME OF THE PARTIES: Smart Phone
V/s.
Reliance Communication Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Bhupesh Dharmathkar i/b Sarali Jain	ops. creditor	

Rajkani Sharma 46 Nulka 2 Nulka 2 CSG	corp. debtor	
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Date Taken by consent on OC's request.

ORDER

C.P. No. 1354/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. On the request of the Operational Creditor by consent adjourned to
16.01.2018.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
04.01.2018.

aah

Sd/-

M.K. Shrawat
Member (Judicial)